

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) According to the information available, approximately 16573 pakistani nationals visited Gujarat during the year 1990 on valid travel documents.

(b) Requests for long term visa are considered according to rules and granted on merits. 321 applications were pending with the State Government at the end of December, 1990.

(c) According to the Citizenship Act and the Rules framed thereunder, cases for citizenship are considered only in such cases where the foreigners have been allowed to stay in India continuously for a period of five years. Therefore, the question of granting citizenship to those who came to India during last one year does not arise.

[*Translation*]

Complaints against police personnel of Seelampur and Welcome Seelampur Police Stations, East Delhi

3860. SHRI GOVIND CHANDRA MUNDA:
SHRI NANI BHATTACHARYA:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of complaint received by the Government against the police personnel of Seelampur and Welcome Seelampur Police Stations in East Delhi during the last three years;

(b) the details of each of these complaints;

(c) the action taken in this regard and whether Government propose to conduct an

enquiry into these complaints through Central Bureau of Investigation; and

(d) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) to (d). The information is being collected and will be laid on the Table of the House.

[*English*]

Educational Facilities to Chakma Student in Arunachal Pradesh

3861. SHRI LALIT ORAON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the educational facilities such as scholarships, book grants and hostel facility etc. given to Chakma students residing in Arunachal Pradesh upto 1979 were withdrawn; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) According to information received from the State Government, Chakma students residing in Arunachal Pradesh are not given scholarship, book grant and hostel facility. However, they are getting free schooling facilities and merit scholarship.

(b) Question does not arise, Sir.

Telephone Directories in Assam

3862. SHRI KABINDRA PUR-KAYASTHA: Will the Minister of COMMUNICATIONS be pleased to state :